

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Dated:- 15 APR 1994

APPLICATION NUMBER: 329 of 1994.

APPLICANTS:

Smt. Reena Nagabhushan and others
To.

RESPONDENTS:

v/s. Registrar General, & Census
Commissioner, New Delhi & Others.

1. Sri. H. L. Sridharamurthy,
Advocate, No. 61, 2nd Cross,
Gavipuram Extension,
Bangalore-560 019.
2. Sri. M. S. Padmarajaiah, Senior Central
govt. stng. counsel, high court bldg,
Bangalore-1.

Subject:- Forwarding of copies of the Orders passed by the
Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above
mentioned application(s) on 30th March, 1994.

Issued on
15/4/94

P.

of

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Se Shauhan
for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

ORIGINAL APPLICATION NO.329/1994

WEDNESDAY THE 30TH DAY OF MARCH, 1994

MR. JUSTICE P.K. SHYAMSUNDAR

VICE CHAIRMAN

MR. T.V. RAMANAN

MEMBER (A)

1. Smt. Reena Nagabhushan,
Compiler,
Office of the Deputy Director
of Census Operations, RTD-2,
No.75, Lalbagh Road,
Bangalore - 560 027
2. Smt. K.S. Satyavathi,
Major,
Checker, Office of the Assistant
Director of Census Operations in
Karnataka, Lalbagh Road,
Bangalore - 27
3. Smt. Bhavani,
Compiler, Office of the Deputy
Director of Census Operations
RTD-2 IV Floor, MM H.V. Bhavan,
Alu Venkata Rao Road,
Bangalore

Applicants

(By Advocate Shri H.L. Sridharamurthy)

v.

1. Union of India
by its Registrar General and
Census Commissioner,
Ministry of Home Affairs,
New Delhi (No.2 Mansingh Road)
2. The Director of Census Operations
in Karnataka,
No.21/1, Mission Road,
Bangalore - 27
3. The Deputy Director of Census
Operations, RTD-2, Lalbagh Road,
Bangalore-27

Respondents

(By learned Standing Counsel)
Shri M.S. Padmarajaiah

O R D E R

Mr. Justice P.K. Shyamsundar, Vice Chairman

Learned Counsel for the applicant seeks

leave to withdraw this application with liberty to renew the same at a later stage. His statement as aforesaid is placed on record. This application is dismissed as withdrawn with liberty to renew. Respondents have filed reply which is taken on record and the same, we think, is of no avail at present.

Sd/-

(T.V. RAMANAN)
MEMBER (A)

Sd/-

(P.K. SHYAMSUNDAR)
VICE CHAIRMAN

R. T. C. 1

S. S. 15/4

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